

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . P A W A N D E V K O T W A L

T r a n s f e r P e t i t i o n (s) (C i v i l) N o (s) . 1 2 5 0 / 2 0 1 5

KHUSHBOO ANIL VERMA

Petitioner(s)

V E R S U S

ANIL VIJAY VERMA

Respondent(s)

(With appln. (s) for stay and Office Report)

Date : 27/03/2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Rajiv Shankar Dvivedi, Adv.
Mr. H.S. Bhatti, Adv.
Mr. Reepak Kansal, Adv.

For Respondent(s) Mr. Ranbir Singh Yadav, Adv.

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

Last opportunity to the sole respondent for filing counter affidavit within four weeks' time and Registry to process immediately before the Hon'ble Court whether counter affidavit is filed or not, as further opportunity is declined.

(PAWAN DEV KOTWAL)
Registrar